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Central Administrative Tribunal
Principal Bench: New Delhi

O.A. 2315/96

New Delhi this the 4th day of May 1997

Hon'ble Shri K.Muthukumar, Member(A)
Hon'ble Dr. A.Vedavalli, Member(J)

Gulzari Lal
S/o Shri Khimman Lal
R/O 2173, Gali Ravi Dass,
Bahadurgarh Road,
Delhi-6.

....Applicant

(By Advocate: Shri U.Srivastava)

Versus

1. The Secretary,
Staff Selection Commission,
CGO Complex, Lodhi Road,
New Delhi.
2. The Deputy Director
Staff Selection Commission
CGO Complex, Lodhi Road,
New Delhi
3. The Secretary(Govt.of India)
Ministry of Personnel
Public Grievance & Pensions,
Kendriya Karyalaya Parishar,
New Delhi.


....Respondents

(By Advocate: None)

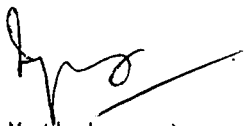
ORDER (Oral)

By Hon'ble Shri K.Muthukumar, Member(A)

Learned counsel for the applicant prays for
and is allowed to withdraw this application. Hence, the
application is dismissed as withdrawn.


(Dr.A.Vedavalli)

Member(J)


(K.Muthukumar)

Member(A)

cc.